

# ORISSA HIGH COURT

## FILING REPORT AS ON :30/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/36024/2024	SARAT NAIK @SORA VS STATE OF ODISHA	ASHWARIYA DASH VS	RAYAGADA TOWN /208 /2021 () //	AOR20220001665C202400068
2	D-BLAPL/36026/2024	BISWAJIT PRADHAN VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /266 /2022 () //	AOR20220000371C202400108
3	D-BLAPL/36027/2024	PANKAJ KUMAR VS STATE OF ODISHA	AMRITA MISHRA VS	JHARSUGUDA /617 /2024 () //	
4	D-BLAPL/36028/2024	RABI PASWAN VS STATE OF ODISHA	AMRITA MISHRA VS	JHARSUGUDA /617 /2024 () //	
5	D-BLAPL/36042/2024	PRADEEP KADRAKA VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /198 /2024 () //	
6	D-BLAPL/36047/2024	TANKADHARA REDDY @ JITU SINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUDARI /63 /2024 () //	
7	D-BLAPL/36053/2024	RUDRAMANI BEHERA @ MANIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GRAM GANJAM /215 /2024 () //	AOR20220001631C202400177
8	D-BLAPL/36057/2024	BHARAT HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KHATIGUDA /116 /2024 () //	
9	D-BLAPL/36059/2024	SUMIT TIWARY VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KORAPUT GRPS /27 /2024 () //	
10	D-BLAPL/36060/2024	RAMA HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	/ /0 () //	
11	D-BLAPL/36061/2024	RAJA TAJAN @ LUKESWAR TAJAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BELPAHAR /149 /2024 () //	

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12	D-BLAPL/36062/2024	PRAVAT RANJAN BEURA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	AIRPORT /240 /2021 () //	
13	D-BLAPL/36069/2024	LAL @ LALIT GOPE VS STATE OF ODISHA	KULDEEP MOHANTY VS	TANGARPALI /20 /2023 () //	
14	D-BLAPL/36070/2024	PINTU DAS VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	CUTTACK SADAR /568 /2024 () //	
15	D-BLAPL/36073/2024	MUNA NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BETNOTI /275 /2024 () //	
16	D-BLAPL/36075/2024	MUSTAQ ALLAM @ MUSTAQUE ALLAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISRA /112 /2021 () //	
17	D-BLAPL/36076/2024	TANU CHANDRA RATEI @ TANU CHANDRA RANTEMANOJ KUMAR PATI VS STATE OF ODISHA	VS	TITILAGARH /268 /2023 () //	
18	D-BLAPL/36079/2024	SANJIB GOUDA VS STATE OF ODISHA	SURYAKANTA DASH VS	DAMANJODI /51 /2024 () //	
19	D-BLAPL/36082/2024	HANIF KHAN @ SARADARU VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	BHAWANIPATNA SADAR /441 /2024 () //	
20	D-BLAPL/36088/2024	BIRENDRA GOUDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 () //	
21	D-BLAPL/36089/2024	NARAHARI SAHU VS STATE OF ODISHA	KAJAL SAHOO VS	TALCHER TOWN /1034 /2024 () //	
22	D-BLAPL/36091/2024	DHIREN NAG @ DHEEREN NAG VS STATE OF ODISHA	MANOJ KUMAR PATI VS	BOLANGIR SADAR /398 /2024 () //	
23	D-BLAPL/36097/2024	ASHIS MALIK	SIVA SANKAR CHAINI	MARINE CHUDAMANI /110 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/36109/2024	DINESH RAO	AMITAV TRIPATHY	PADAMPUR /236 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/36111/2024	ROHAN PANI @ BITU	SAMARENDRA MOHANTY	NANDANKANAN /293 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/36112/2024	RAMESH CHAND KUSHWAH	UMA SHANKAR PATEL	KUTRA /99 /2024	AOR20220000263C202400058
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/36113/2024	RINKU KHOSLA	JUGALA KISHORE PANDA	KORAPUT SADAR /170 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/36114/2024	RINKU KHOSLA	JUGALA KISHORE PANDA	KORAPUT SADAR /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/36115/2024	DHIRU MANIA @ BEHERA	ROHIT RANJAN RAY	BEGUNIA P.S. /84 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/36117/2024	RINKU KHOSLA	JUGALA KISHORE PANDA	KORAPUT SADAR /169 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/36118/2024	RINKU KHOSLA	JUGALA KISHORE PANDA	KORAPUT SADAR /172 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/36120/2024	SILU @ SADASIBA NAYAK	ROHIT RANJAN RAY	JATNI P.S. /341 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/36122/2024	KANHU CHARAN NAYAK	SATYA NARAYAN MISHRA 4	BALIANTA P.S. /536 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/36124/2024	SANJIB NAIK	UMA SHANKAR PATEL	SUNDARGARH SADAR /2 /2023	AOR20220000263C202400059
		VS	VS	()	

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35	D-BLAPL/36125/2024	STATE OF ODISHA MADHURI BIHARI VS	SATYA NARAYAN MISHRA 4 VS	// BODEN /177 /2024 ()	
36	D-BLAPL/36127/2024	STATE OF ODISHA SIVA SHANKAR BANERJEE VS	SITANSHU MOHAN DWIBEDY VS	// MAHILA P.S.(BBSR) /47 /2013 ()	
37	D-CMAPL/50097/2024	STATE OF ODISHA BHUNDU NAIK VS	SOUMYA MISHRA VS	// // ()	
38	D-CMAPL/50112/2024	JANA DEI SUDHANSHU SEKHAR CHOUDHURY VS	BIKRAM CHANDRA GHADEI VS	// // ()	
39	D-CMP/50139/2024	CHINTAMANI SAMAL RAGHUNATH DAS VS	SIDHARTHA MISHRA VS	// // ()	
40	D-CMP/50171/2024	KAMALA NAYAK GHASIA ORAM@GHASIRAM ORAM VS	AMIT PRASAD BOSE VS	// // ()	
41	D-CONTC/50102/2024	MANDARA TANTY BIRABAR PRADHAN VS	ADV. VS	// // ()	
42	D-CONTC/50111/2024	MANORANJAN MALLICK, TAHASILDAR, JAJPUR BABINA MOHANTY VS	ADV VS	// // ()	AOD20230000467C202400006
43	D-CONTC/50140/2024	SUSHANT KUMAR CHOPDAR, DEO, KALAHANDI KAMALAKANTA SETHI VS	ADV. VS	// // ()	
44	D-CONTC/50163/2024	SHALINI PANDIT, PRINCIPAL SECY. TO GOVT., SCHOOL AND MASS EDUCATION DEPT., BBSR DURYODHAN BEHERA VS	ADV. VS	// // ()	
45	D-CONTC/50164/2024	MANORANJAN MALLICK, OAS-1 MURALIDHAR MAHARANA VS	ADV. VS	// // ()	
		MANORANJAN MALLICK, OAS-1		//	

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46	D-CONTC/50165/2024	NIRANJAN SUTAR VS N.B.S. RAJPUT, IAS	ADV. VS	// ()	
47	D-CRLA/36084/2024	JAGANNATH BAGH VS STATE OF ODISHA	BYOMOKESH SAHOO VS	GOVINDPUR /90 /2014 ()	
48	D-CRLA/36108/2024	RASHMI RANJAN NIAL VS STATE OF ODISHA	DURGAPRASAD SANGRAMJIT MALLICK VS	SAINTALA /189 /2015 ()	AOD20240000510C202400014
49	D-CRLA/36129/2024	RAKESH PANDA @ MANGA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	GOSANINUAGAM /11 /2013 ()	
50	D-CRLMC/36025/2024	DHIRENDRA BEHERA@TULIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SINGHADWAR PS /9 /2012 ()	AOR20220001558C202400199
51	D-CRLMC/36033/2024	RAJKISHORE PRADHAN@RAJU PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /132 /2004 ()	
52	D-CRLMC/36037/2024	SRIKANTA KUMBHAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /282 /2018 ()	
53	D-CRLMC/36038/2024	MAHENDRA MAHAKUD VS STATE OF ODISHA	S.S.RAY (2) VS	BAMBARI /82 /2023 ()	
54	D-CRLMC/36041/2024	CHITA RANJAN SAHOO@CHITRASEN SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KAMAKHYANAGAR /188 /2023 ()	
55	D-CRLMC/36044/2024	JITU@BIRA KISHORE MOHANTY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /132 /2012 ()	
56	D-CRLMC/36058/2024	RAJESH BEHERA @ RAJESH KUMAR BEHERA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BHADRAK RURAL /355 /2020 ()	
57	D-CRLMC/36068/2024	SANKAR BHOLA @ BHALA	LAMBODAR ACHARI	BADAGADA /28 /2015	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMC/36072/2024	GANGA @ GANGADHAR BEHERA	LAMBODAR ACHARI	SURADA /52 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMC/36074/2024	PRADEEP KUMAR SAMAL	JUGALA KISHORE PANDA	CUTTACK VIGILANCE /10 /2014	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
60	D-CRLMC/36077/2024	JYOTI @ JYOTIRANJAN KUSHAL @ KSHAL	JAYADEBA BEHERA	RAMPUR (SONEPUR) /54 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/36106/2024	MANDINGI JAPA@JAPA MANDINGI	BISWAJIT RANJAN TRIPATHY	BANDHUGOAN /25 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/36116/2024	PRADIP @ PRADEEP DAS	SURYAKANTA DASH	UMERKOTE /212 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMP/36032/2024	GAYATRI DEVI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMP/36043/2024	SUBHASREE NAYAK	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMP/36045/2024	SARASWATI DHAL	SASANKA SEKHAR SATAPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMP/36046/2024	JYOTISAR PANDA	SASANKA SEKHAR SATAPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMP/36064/2024	MADHUSUDAN ACHARYA	RAJJEET ROY	SONEPUR /223 /2024	AOR20220001462C202400033
		VS	VS	()	
		SUPERINTENDENT OF POLICE,SONEPUR		//	
68	D-CRLMP/36078/2024	PABITRA KUMAR INDRAJEET SINGH	BAURIBANDHU CHAMPATIRAY	/ /0	
		VS	VS	()	

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69	D-FAO/50127/2024	STATE OF ODISHA SATYAPRIYA MISHRA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
70	D-FAO/50129/2024	STATE OF ODISHA RABI NARAYAN SAHU VS	MAHENDRA KUMAR SAHOO VS	// // 0	
71	D-FAO/50130/2024	STATE OF ODISHA SASANKA RANJAN MOHANTY VS	MAHENDRA KUMAR SAHOO VS	// // 0	
72	D-FAO/50133/2024	STATE OF ODISHA JITENDRA KISHORE BAGHSINGH VS	MAHENDRA KUMAR SAHOO VS	// // 0	
73	D-FAO/50134/2024	STATE OF ODISHA THE L. M. (T.P.CRLL),, M/S. NEW INDIA ASSURANCE COMPANY LTD., BBSR VS	MAHENDRA KUMAR SAHOO VS	// // 0	
74	D-FAO/50135/2024	RAMESH MALLA BIJAY KUMAR SWAIN VS	MAHENDRA KUMAR SAHOO VS	// // 0	
75	D-FAO/50172/2024	STATE OF ODISHA HRUSIKESH BALIASINGH VS	SIDHARTHA SWAIN VS	// // 0	
76	D-FAO/50174/2024	STATE OF ODISHA BASANTA KUMAR ROUT VS	SURENDRA KUMAR SAHOO VS	// // 0	
77	D-FAO/50177/2024	STATE OF ODISHA DEBENDRA NATH MOHANTY VS	SURENDRA KUMAR SAHOO VS	// // 0	
78	D-MACA/50089/2024	STATE OF ODISHA RELIANCE GENERAL INSURANCE CO.LTD., BBSR VS	SUBRAT SATPATHY VS	// // 0	
79	D-MACA/50117/2024	KESHAB PRUSTY MANABAHANJAN MALLICK VS DESABANDHU MOHANTY	RAMESH KUMAR SAHU VS	// // 0 //	

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80	D-MACA/50137/2024	THE MANAGER TP HUB, ORIENTAL INSURANCE CO.LTD., BHERAMPUR VS KHAGESWAR SAMARATH	SASHIBHUSAN DAS VS RAMESH CHANDRA PRADHAN	// () //	
81	D-MACA/50138/2024	LAXMIRANI SAHU VS RADHAKANTA PATEL	RAMESH CHANDRA PRADHAN VS SASHIBHUSAN DAS	// () //	
82	D-MACA/50166/2024	KUMARI RASHMITA SAHU VS D.M., NATIONAL INSURANCE CO.LTD., BERHAMPUR	SASHIBHUSAN DAS VS PRAFULLA CHANDRA ACHARYA	// () //	
83	D-MATA/50161/2024	BISHNUPRIYA KAR VS KRUSHNA CHANDRA TRIPATHY	PRAFULLA CHANDRA ACHARYA VS YUVRAJ PAREKH	// () //	
84	D-MATA/50170/2024	MANISH AGRAWAL VS SANDHYA AGRAWAL	YUVRAJ PAREKH VS DEBASIS TRIPATHY	// () //	
85	D-RPFAM/50086/2024	KARTIKESWAR RANA VS SASMITA RANA	DEBASIS TRIPATHY VS AMIT PRASAD BOSE	// () //	AOR20220001665C202400067
86	D-RSA/50167/2024	SURESWARI PUROHIT VS PABITRA PADHAN	AMIT PRASAD BOSE VS ADV.	// () //	
87	D-RVWPET/50147/2024	ANKURA CHARAN MOHANTY VS STATE OF ODISHA	ADV. VS AMLAN SHAKTI PAUL	// () //	
88	D-TRPCL/36071/2024	TAPASWINI BARAL @ BARIK VS BRAJAKISHORE BARIK	AMLAN SHAKTI PAUL VS SASWAT DAS,A.G.A	KHURDA P.S. /485 /2021 () //	
89	D-WA/50098/2024	STATE OF ODISHA VS DIPTIMAYEE MOHAPATRA	SASWAT DAS,A.G.A VS SASWAT DAS,A.G.A	// () //	LOD20240000172C202400317
90	D-WA/50099/2024	STATE OF ODISHA VS SUBODH KUMAR PATTANAİK	SASWAT DAS,A.G.A VS SASWAT DAS,A.G.A	// () //	LOD20240000194C202400241
91	D-WA/50100/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202400232

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		VS	VS	()	
92	D-WA/50107/2024	SANTANU KUMAR MOHANTA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202400242
		VS	VS	()	
93	D-WA/50108/2024	NARAYAN MAHALIK STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202400318
		VS	VS	()	
94	D-WA/50110/2024	SURYAKANTI MAHAKUD STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202400233
		VS	VS	()	
95	D-WA/50114/2024	MANINDRA KUMAR KUANAR STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000172C202400319
		VS	VS	()	
96	D-WA/50144/2024	KAILASH CHANDRA HARIJAN STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202400234
		VS	VS	()	
97	D-WA/50145/2024	JAYARAM NAIK STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202400243
		VS	VS	()	
98	D-WA/50146/2024	FULBAS EKKA STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202400244
		VS	VS	()	
99	D-WA/50156/2024	LABANIDHAR KISAN UNION OF INDIA	BISWAJIT MAHARANA(C.G.C.)	//	
		VS	VS	()	
100	D-WA/50158/2024	LOCHARIA SAI KRISHNA UNION OF INDIA	BISWAJIT MAHARANA, (C.G.C.)	//	
		VS	VS	()	
101	D-WA/50159/2024	BOYIDAPU SRINIVASU STATE OF ODISHA	JATESWAR NAYAK,A.G.A	//	LOD20240000172C202400320
		VS	VS	()	
102	D-WA/50179/2024	MIHIR KUMAR ROUT STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000194C202400245
		VS	VS	()	

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103	D-WA/50180/2024	ROHIT KUMAR RAJHANS STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202400321
104	D-WA/50184/2024	JAYAKRISHNA BHOI STATE OF ODISHA VS	PRAVAT KUMAR PANDA,A.S.C VS	// // ()	LOD20240000200C202400235
105	D-WP(C)/50079/2024	BIPIN ROUT SANTILATA PRADHAN VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202400021
106	D-WP(C)/50080/2024	CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COAL FIELDS LTD JASODA PRADHAN VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202400022
107	D-WP(C)/50081/2024	CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COAL FIELDS LTD SARBESWAR SAHOO VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202400084
108	D-WP(C)/50082/2024	STATE OF ODISHA SATYABRATA JENA VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202400085
109	D-WP(C)/50083/2024	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202400081
110	D-WP(C)/50084/2024	COMMISSIONER OF CT AND GST MANJULATA SAHOO VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202400023
111	D-WP(C)/50085/2024	CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COAL FIELDS LTD GOURAMOHAN KUNDA VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202400083
112	D-WP(C)/50087/2024	COMMISSIONER OF CT AND GST SGT PRADEEP KUMAR MOHANTY (RETD) VS	SAMARENDRA BEURA VS	// // ()	AOR20220001771C202400004
113	D-WP(C)/50088/2024	UNION OF INDIA BIDULATA SAHOO VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202400024
		CHAIRMAN CUM MANAGING DIRECTOR MAHANADI COAL FIELDS LTD.,SAMBALPUR		//	

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114	D-WP(C)/50090/2024	RITIK PATRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202400082
115	D-WP(C)/50091/2024	SANATANA PATTNAIK VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //	
116	D-WP(C)/50092/2024	SUBAS CHANDRA MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
117	D-WP(C)/50093/2024	SASANKA SEKHAR MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
118	D-WP(C)/50094/2024	ANIL KUMAR VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
119	D-WP(C)/50095/2024	DARGHA OF JAHANIA PEER SAHEB BIJE KAKATPUR VS ODISHA BOARD OF WAQF	SHAIK ABDUL NAYEEM VS	// 0 //	
120	D-WP(C)/50096/2024	GYANEDRA KUMAR MOHANTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
121	D-WP(C)/50101/2024	SANTOSH KUMAR DASH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
122	D-WP(C)/50103/2024	PRANIMA GIRI VS JAGADISH BEHERA	DWARIKA PRASAD MOHANTY VS	// 0 //	
123	D-WP(C)/50104/2024	JARAMANI KUSHAL VS STATE OF ODISHA	LALIT SAHU VS	// 0 //	
124	D-WP(C)/50105/2024	SUBASH CHANDRA SAHOO @ SAHU VS RESERVE BANK OF INDIA	DAYANANDA MOHAPATRA VS	// 0 //	
125	D-WP(C)/50106/2024	PADMAN SARAF	RAMAKANTA DAS	//	

**ORISSA HIGH COURT****FILING REPORT AS ON :30/11/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	0	
126	D-WP(C)/50109/2024	TAHASILDAR KOKSARA, KALAHANDI		//	
		JAYANTI BALA SAHOO	BIKRAM CHANDRA GHADAI	//	
		VS	VS	0	
127	D-WP(C)/50113/2024	STATE OF ODISHA		//	
		SUNANDA DAS	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
128	D-WP(C)/50115/2024	STATE OF ODISHA		//	
		MANOJ KUMAR SAHOO	SUSANTA KUMAR LENKA	//	
		VS	VS	0	
129	D-WP(C)/50116/2024	STATE OF ODISHA		//	
		SANJAY ROUT	DAYANIDHI MISHRA	//	
		VS	VS	0	
130	D-WP(C)/50118/2024	STATE OF ODISHA		//	
		LAXMIKANTA DIGAL	SUSANTA KUMAR LENKA	//	
		VS	VS	0	
131	D-WP(C)/50119/2024	STATE OF ODISHA		//	
		SANJAY ROUT	DAYANIDHI MISHRA	//	
		VS	VS	0	
132	D-WP(C)/50120/2024	STATE OF ODISHA		//	
		BABANA NAYAK	SUSANTA KUMAR LENKA	//	
		VS	VS	0	
133	D-WP(C)/50121/2024	STATE OF ODISHA		//	
		SANJAY ROUT	DAYANIDHI MISHRA	//	
		VS	VS	0	
134	D-WP(C)/50122/2024	STATE OF ODISHA		//	
		MINAKETAN PRADHAN	BIBEKANANDA NAYAK	//	
		VS	VS	0	
135	D-WP(C)/50123/2024	THE EXECUTIVE ENGINEER (ELECTRICAL) CED (TPCODL)		//	
		SANJAY ROUT	DAYANIDHI MISHRA	//	
		VS	VS	0	
136	D-WP(C)/50124/2024	STATE OF ODISHA		//	
		BALARAM NAIK	PRASANNA KUMAR SAHOO	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :30/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/50125/2024	STATE OF ODISHA CHARU CHANDRA BAGH VS	SHARMISTHA SAMAL VS	// // 0	
138	D-WP(C)/50126/2024	STATE OF ODISHA SANJAY ROUT VS	DAYANIDHI MISHRA VS	// // 0	
139	D-WP(C)/50128/2024	STATE OF ODISHA GENERAL MANAGER, IB VALLEY AREA, M.C.L., BRAJRAJ NAGAR, JHARSHUGUDA VS	ABHINAV SHARMA VS	// // 0	
140	D-WP(C)/50131/2024	STATE OF ODISHA PRITIMAYEE TRIPATHY VS	DURGESH NARAYAN RATH VS	// // 0	
141	D-WP(C)/50132/2024	STATE OF ODISHA ANTARJYAMI NAYAK VS	DURGESH NARAYAN RATH VS	// // 0	
142	D-WP(C)/50136/2024	STATE OF ODISHA LABANYABATI SAHU VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
143	D-WP(C)/50141/2024	STATE OF ODISHA THE BRANCH MANAGER, PNB MET LIFE INSURANCE COMPANY LTD, BBSR VS	CHITTA RANJAN SWAIN VS	// // 0	
144	D-WP(C)/50142/2024	STATE OF ODISHA PRAMILA SAHOO SRIKANTA CHOUDHURY VS	CHITTA RANJAN SWAIN VS	// // 0	
145	D-WP(C)/50143/2024	STATE OF ODISHA UPENDRA MAHAKUD VS	BHABANI SHANKAR RAYAGURU VS	// // 0	
146	D-WP(C)/50148/2024	STATE OF ODISHA THE ODISHA INFORMATION COMMISSION, BBSR M/S. SANTOSH SINGH VS	MANOJ KUMAR GUPTA VS	// // 0	AOD20240000986C202400002
147	D-WP(C)/50149/2024	STATE OF ODISHA MANOJ KUMAR GUPTA RANJIT SAMAL VS	KSHIROD KUMAR ROUT VS	// // 0	
		STATE OF ODISHA		//	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
148	D-WP(C)/50150/2024	MONA KESHARI VS ELECTION OFFICER, SUNDERGARH	PRASANTA KUMAR JENA VS	// 0 //	
149	D-WP(C)/50151/2024	CHAITANYA NAYAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //	
150	D-WP(C)/50152/2024	HARIHAR PATRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
151	D-WP(C)/50153/2024	SOUBHAGYA PANIGRAHI VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //	
152	D-WP(C)/50154/2024	JYOTIRMAYEE SAHOO VS M.C.L.LTD, SAMBALPUR	HRUDANANDA MOHAPATRA VS	// 0 //	
153	D-WP(C)/50155/2024	DASARATHI SARANGI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
154	D-WP(C)/50157/2024	BRAJ MINING CORPORATION LIMITED VS STATE BANK OF INDIA	ARUN KUMAR PATRA VS	// 0 //	
155	D-WP(C)/50160/2024	ROOTS CORPORATION LIMITED, MUMBAID VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
156	D-WP(C)/50162/2024	SURESH CHANDRA TRIPATHY VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //	
157	D-WP(C)/50168/2024	GHANSHYAM MALLIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
158	D-WP(C)/50169/2024	CANARA BANK, RO CUTTACK VS THE DISTRICT MAGISTRATE AND COLLECTOR, JAGATSINGHPUR	JASWASWINI MOHAPATRA VS	// 0 //	
159	D-WP(C)/50173/2024	KISHORE CHANDRA PRADHAN	SURENDRA KUMAR SAHOO	//	

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**FILING REPORT AS ON :30/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/50175/2024	MANAS MOHARANA	GAUTAM CHARAN ROUT	//	
		VS	VS	()	
		SHRI JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI		//	
161	D-WP(C)/50176/2024	BIKASH CHANDRA SAHOO	ISHWAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/50178/2024	AVAYA KUMAR BEHERA	SATYABRATA DAS	//	
		VS	VS	()	
		STATE INFORMATION COMMISSION		//	
163	D-WP(C)/50181/2024	M/S JSW STEEL LIMITED	SARADA PRASANNA SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/50182/2024	SABITRI MOHAPATRA	SAROJANANDA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/50183/2024	SANJAY KUMAR SENAPATI	RAMAKANTA SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/50185/2024	SUDHAKAR PALAI	SATYABRATA SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WPCRL/36031/2024	SWOPNARANI CHAKRA	ADYASIDHI MISHRA	BANKI /391 /2024	AOD20220004458C202400012
	WPCRL/148/2024	VS	VS	()	
		STATE OF ODISHA		//	
168	D-WPCRL/36096/2024	RANJULATA BEHERA	PURNA CHANDRA MOHARANA	KALINGA NAGAR /229 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-ABLAPL/36029/2024	PURNA CHANDRA SAMAL	SHISHIR KUMAR SAMAL	BALIMI /246 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-ABLAPL/36030/2024	MANOJ KUMAR MALIK	SATYAJIT MOHAPATRA (2)	TIHIDI /413 /2024	
		VS	VS	()	

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**FILING REPORT AS ON :30/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-ABLAPL/36034/2024	STATE OF ODISHA GOPABANDHU ACHARYA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
172	D-ABLAPL/36035/2024	STATE OF ODISHA SANDHYARANI LENKA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
173	D-ABLAPL/36036/2024	STATE OF ODISHA HRUSIKESH DASH VS	BYOMAKESH TRIPATHY VS	// /0 ()	
174	D-ABLAPL/36039/2024	STATE OF ODISHA YASH BAJORIA VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /47 /2024 ()	
175	D-ABLAPL/36040/2024	STATE OF ODISHA BISHNU KUMAR BAJORIA VS	ALOK KUMAR MOHAPATRA VS	// MAHILA P.S. BUXIBAZAR /106 /2022 ()	
176	D-ABLAPL/36048/2024	STATE OF ODISHA GAGANA PRADHAN VS	DUSHMANTA KUMAR BISWAL VS	// DELANGA /239 /2019 ()	AOR20220001297C202400115
177	D-ABLAPL/36049/2024	STATE OF ODISHA BASUDEV ROUT VS	AMULYA RATNA PANDA VS	// BINJHARPUR /390 /2024 ()	
178	D-ABLAPL/36050/2024	STATE OF ODISHA AMIT MUNDA VS	AMULYA RATNA PANDA VS	// BARBIL /297 /2024 ()	
179	D-ABLAPL/36051/2024	STATE OF ODISHA JAGA MUNDA @ JATA MUNDA VS	AMULYA RATNA PANDA VS	// BARBIL /297 /2024 ()	
180	D-ABLAPL/36052/2024	STATE OF ODISHA LAXMIKANTA BHUNIA @ LUCKY VS	SANTOSH CHANDRA ATABUDHI VS	// BHARATPUR PS /769 /2024 ()	
181	D-ABLAPL/36054/2024	STATE OF ODISHA MAMTA SETHY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /68 /2023 () //	AOR20220001631C202400176

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
182	D-ABLAPL/36055/2024	PUREN PADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	LOISINGHA(BOLANGIR) /44 /2021 () //	
183	D-ABLAPL/36056/2024	BANITA NAIK @ BHUMI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /9 /2024 () //	
184	D-ABLAPL/36063/2024	MRUTYUNJIT PATTNAIK @ SIBA VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BANKI /247 /2024 () //	
185	D-ABLAPL/36065/2024	SATYABADI @ SARAT NAIK @ NAYAK @ NAHAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MAHILA P.S.(BBSR) /9 /2012 () //	
186	D-ABLAPL/36066/2024	BIPIN THATOI VS STATE OF ODISHA	RAKESH BEHERA VS	BHUBAN /535 /2024 () //	
187	D-ABLAPL/36067/2024	BIPIN THATOI VS STATE OF ODISHA	RAKESH BEHERA VS	BHUBAN /534 /2024 () //	
188	D-ABLAPL/36080/2024	NIMAIN CHARAN DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KENDRAPARA /240 /2024 () //	
189	D-ABLAPL/36081/2024	DINESH KUMAR SHAW VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	/ /0 () //	
190	D-ABLAPL/36083/2024	BINITA NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	CDA-II /167 /2024 () //	
191	D-ABLAPL/36085/2024	HADI SAMAL @ HADIBANDHU SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1006 /2024 () //	
192	D-ABLAPL/36086/2024	ASHOK NAYAK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	DHARMASALA /831 /2024 () //	
193	D-ABLAPL/36087/2024	BASANTA BEHERA	SANJIB KUMAR BHANJADEO	BEGUNIAPADA /467 /2024	

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**FILING REPORT AS ON :30/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/36090/2024	PADMACHARAN PRADHAN	AKSHAYA KUMAR SAHOO	CHANDAPUR /123 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/36092/2024	ASHOK JENA @ JOGENDRA JENA	AMULYA RATNA PANDA	MANGALPUR /327 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/36093/2024	IMTIAZ KHAN	KABIR KUMAR JENA	DARGHA BAZAR /120 /2020	AOD20240000733C202400010
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/36094/2024	SUSIL GOUDA	SUJIT KUMAR PATTNAIK	NUAGAM (PATRAPUR) /350 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/36095/2024	LAXMIDHAR JENA	AMULYA RATNA PANDA	MANGALPUR /327 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/36098/2024	UTTAMA BEHERA	SEJAL NAYAK	RAJKANIKA /462 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/36099/2024	B. DHARESWAR RAO @ BOMMANA DHARESWAR RAO	ADOTIRMAYA SAHOO	BERHAMPUR TOWN /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/36100/2024	ADIKANDA DUTTA	VIVEKANANDA JENA	BALIAPAL /230 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/36101/2024	MUKUNDA HANTAL	SAROJ KUMAR PADHY	JAJPUR ROAD /645 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/36102/2024	JULI DUTTA	VIVEKANANDA JENA	BALIAPAL /232 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/36103/2024	NIBESH PANIGRAHI	SAROJ KUMAR PADHY	BELPARA /315 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/36104/2024	STATE OF ODISHA NARAYANA PRADHAN VS	SAROJ KUMAR PADHY VS	// /0 ()	
206	D-ABLAPL/36105/2024	STATE OF ODISHA SANJULATA SETHI VS	JAGANNATH KAMILA VS	// GOPALPUR /180 /2024 ()	
207	D-ABLAPL/36107/2024	STATE OF ODISHA SIBA JENA VS	PRASANT KUMAR BARIK VS	// /0 ()	
208	D-ABLAPL/36110/2024	STATE OF ODISHA CHAKANANDA KAMPA VS	SUSANTA KUMAR MISHRA VS	// TUSRA /335 /2024 ()	
209	D-ABLAPL/36119/2024	STATE OF ODISHA DAYANIDHI SAHOO VS	JUGALA KISHORE PANDA VS	// /0 ()	
210	D-ABLAPL/36121/2024	STATE OF ODISHA MAMATA JANA VS	ARUN KUMAR BEHERA VS	// /0 ()	AOR20220003422C202400104
211	D-ABLAPL/36123/2024	STATE OF ODISHA SABITA ROUT VS	SATYA NARAYAN MISHRA 4 VS	// BANSADA /383 /2024 ()	
212	D-ABLAPL/36126/2024	STATE OF ODISHA SUKANTI BEHERA VS	ARUN KUMAR BEHERA VS	// /0 ()	AOR20220003422C202400102
213	D-ABLAPL/36128/2024	STATE OF ODISHA PRIYABRATA NAYAK VS	PRADIPTA BEURA VS	// DHENKANAL SADAR /906 /2024 ()	
214	D-ABLAPL/36130/2024	STATE OF ODISHA PRAHALLAD PATRA VS	SATYABRATA DASH VS	// BADACHANA /517 /2024 ()	
215	D-ABLAPL/36131/2024	STATE OF ODISHA SANKAR NAYAK @ DEEPAK NAYAK VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	// MANGALA BAG /309 /2024 ()	

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
216	D-ABLAPL/36132/2024	SUDARSHAN BEHERA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202400105

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MISC CASES FILED on :30/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/48281/2024 CRP/ /	BIRSINGH HEMBRAM@NAIK MP	SANJAY KUMAR PATTANAIAK	95/2024
2	D-TRPCL/36071/2024 TRPCL/ /	TAPASWINI BARAL @ BARIK MP	AMLAN SHAKTI PAUL	95/2024
3	D-CRLMP/36045/2024 CRLMP/ /	SARASWATI DHAL MP	SASANKA SEKHAR SATAPATHY	273/2024
4	D-CRLMP/36046/2024 CRLMP/ /	JYOTISAR PANDA MP	SASANKA SEKHAR SATAPATHY	274/2024
5	D-LAA/13/2022 LAA/13/2022	RAJKISHORE SAHOO MP	PRAVAT RANJAN SUTAR	408/2024
6	D-RVWPET/50147/2024 RVWPET/ /	ANKURA CHARAN MOHANTY MP	ADV.	434/2024
7	D-RVWPET/50147/2024 RVWPET/ /	ANKURA CHARAN MOHANTY MP	ADV.	435/2024
8	D-RPFAM/50086/2024 RPFAM/ /	KARTIKESWAR RANA MP	DEBASIS TRIPATHY	533/2024
9	D-MATA/50161/2024 MATA/ /	BISHNUPRIYA KAR MP	PRAFULLA CHANDRA ACHARYA	539/2024
10	D-MATA/50161/2024 MATA/ /	BISHNUPRIYA KAR MP	PRAFULLA CHANDRA ACHARYA	540/2024
11	D-MATA/50170/2024 MATA/ /	MANISH AGRAWAL MP	YUVRAJ PAREKH	541/2024
12	D-MATA/50170/2024 MATA/ /	MANISH AGRAWAL MP	YUVRAJ PAREKH	542/2024
13	D-MATA/39037/2024 MATA/341/2024	MADHURI GANTHA @ BIDIKA MP	ARUN KUMAR MISHRA	543/2024
14	D-CMAPL/50097/2024 CMAPL/ /	BHUNDU NAIK MP	SOUMYA MISHRA	596/2024
15	D-FAO/42049/2024 FAO/464/2024	THE DIVISIONAL MANAGER, M/S. NATIONAL MP	PRAKASH KUMAR ROMCHANDANUYTACK	1005/2024
16	D-FAO/42049/2024 FAO/464/2024	THE DIVISIONAL MANAGER, M/S. NATIONAL MP	PRAKASH KUMAR ROMCHANDANUYTACK	1006/2024
17	D-FAO/42049/2024 FAO/464/2024	THE DIVISIONAL MANAGER, M/S. NATIONAL MP	PRAKASH KUMAR ROMCHANDANUYTACK	1007/2024
18	D-RSA/158/2007 RSA/158/2007	SAKHAYAT ALI MP	M/S.S.P.MISRA, SOUMYA MISHRA	1395/2024
19	D-CMP/48586/2024 CMP/1345/2024	P.ROJA PATRA MP	SOUMYA MISHRA	1447/2024
20	D-CMP/35797/2024 CMP/965/2024	SITESH CHANDRA TRIPATHY MP		1448/2024
21	D-CMP/50171/2024 CMP/ /	GHASIA ORAM@GHASIRAM ORAM MP	AMIT PRASAD BOSE	1449/2024
22	D-BLAPL/35182/2024 BLAPL/11825/2024	JABAHAR DIGAL MP	AMULYA RATNA PANDA	1552/2024
23	D-BLAPL/30962/2024 BLAPL/10955/2024	SUDARSAN KARNA MP	AKSHAYA KUMAR SAHOO	1553/2024
24	D-BLAPL/15413/2024 BLAPL/5297/2024	SUBHAM NAYAK @ SUBHAM KUMAR NAIK MP	BISWAJIT RANJAN TRIPATHY, SURENDRA MOHANTY	1554/2024
25	D-ABLAPL/1539/2023 ABLAPL/1539/2023	SANTOSH SETHI @ SANTOSH KUMAR SETHI MP	SUBHAGYA KUMAR DASH	2713/2024
26	D-ABLAPL/11178/2023	KAILAS GURU		

	ABLAPL/11178/2023	MP		2714/2024
27	D-ABLAPL/25086/2024	DEBENDRA KUMAR MAJHI @ DEBENDRA KUMAR MAJHI	AKSHAYA KUMAR SAHOO	
	ABLAPL/9194/2024	MP		2715/2024
28	D-ABLAPL/21219/2024	PRAVAKAR SAHOO		
	ABLAPL/8077/2024	MP		2716/2024
29	D-ABLAPL/21807/2024	MANIRAM TAREI @ MUNURAM TAREI @ MANURAM TAREI		
	ABLAPL/7923/2024	MP		2717/2024
30	D-ABLAPL/23043/2024	KALIA @ SAROJ KUMAR SAHOO		
	ABLAPL/8392/2024	MP		2718/2024
31	D-ABLAPL/19464/2024	SOUMYA RANJAN ROUT		
	ABLAPL/7111/2024	MP		2719/2024
32	D-ABLAPL/19466/2024	SOUMYA RANJAN ROUT		
	ABLAPL/7113/2024	MP		2720/2024
33	D-ABLAPL/17761/2024	DIPU DAS @ SANJAYA KUMAR SAHOO		
	ABLAPL/6338/2024	MP		2721/2024
34	D-ABLAPL/20205/2024	ALOKA @ ALOK DAS		
	ABLAPL/7356/2024	MP		2722/2024
35	D-ABLAPL/17768/2024	ALOKA DAS @ ALOK DAS		
	ABLAPL/6348/2024	MP		2723/2024
36	D-MACA/50089/2024	RELIANCE GENERAL INSURANCE CO.LTD.	SUBHAKT SATPATHY	
	MACA/ /	MP		2844/2024
37	D-MACA/50117/2024	MANABAHANJAN MALLICK	RAMESH KUMAR SAHU	
	MACA/ /	MP		2845/2024
38	D-MACA/47699/2024	M/S. ICICI LOMBARD GENERAL INSURANCE	ANUJAMIDASSER	
	MACA/ /	MP		2846/2024
39	D-MACA/47687/2024	M/S. ICICI LOMBARD GENERAL INSURANCE	ANUJAMIDASSER	
	MACA/ /	MP		2847/2024
40	D-MACA/50137/2024	THE MANAGER TP HUB, ORIENTAL INSURANCE	MANCENBEHTRI DANIBALPUR	
	MACA/ /	MP		2848/2024
41	D-MACA/50137/2024	THE MANAGER TP HUB, ORIENTAL INSURANCE	MANCENBEHTRI DANIBALPUR	
	MACA/ /	MP		2849/2024
42	D-MACA/50138/2024	LAXMIRANI SAHU	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		2850/2024
43	D-MACA/50138/2024	LAXMIRANI SAHU	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		2851/2024
44	D-MACA/50166/2024	KUMARI RASHMITA SAHU	SASHIBHUSAN DAS	
	MACA/ /	MP		2852/2024
45	D-MACA/50166/2024	KUMARI RASHMITA SAHU	SASHIBHUSAN DAS	
	MACA/ /	MP		2853/2024
46	D-CRLA/69/2023	SANTLAL	MANORANJAN PADHY	
	CRLA/69/2023	MP		3072/2024
47	D-CRLA/43/2018	BHAGABAN NAIK	M/S.R.N.MOHANTY	
	CRLA/43/2018	MP		3073/2024
48	D-CRLA/476/2016	SARA@SURENDRA MANTRI	M/S.BIJAYA KUMAR RAGADA	
	CRLA/476/2016	MP		3074/2024
49	D-CRLA/36084/2024	JAGANNATH BAGH	BYOMOKESH SAHOO	
	CRLA/ /	MP		3075/2024
50	D-CRLA/36084/2024	JAGANNATH BAGH	BYOMOKESH SAHOO	
	CRLA/ /	MP		3076/2024
51	D-CRLA/36108/2024	RASHMI RANJAN NIAL	DURGAPRASAD SANGRAMJIT MALLICK	
	CRLA/ /	MP		3077/2024
52	D-CRLA/36108/2024	RASHMI RANJAN NIAL	DURGAPRASAD SANGRAMJIT MALLICK	
	CRLA/ /	MP		3078/2024
53	D-CRLA/36108/2024	RASHMI RANJAN NIAL	DURGAPRASAD SANGRAMJIT MALLICK	
	CRLA/ /	MP		3079/2024
54	D-CRLA/36129/2024	RAKESH PANDA @ MANGA	LALATENDU SAMANTARAY	
	CRLA/ /	MP		3080/2024
55	D-CRLA/36129/2024	RAKESH PANDA @ MANGA	LALATENDU SAMANTARAY	
	CRLA/ /	MP		3081/2024
56	D-CRLMC/36037/2024	SRIKANTA KUMBHAR	TRILOCHAN NANDA	
	CRLMC/ /	MP		3202/2024
57	D-CRLMC/36058/2024	RAJESH BEHERA @ RAJESH KUMAR BEHERA	PRAYANANDA MOHAPATRA	
	CRLMC/ /	MP		3203/2024

58	D-CRLMC/36074/2024 CRLMC/ /	PRADEEP KUMAR SAMAL MP	JUGALA KISHORE PANDA	3204/2024
59	D-WA/50100/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8354/2024
60	D-WA/50100/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8355/2024
61	D-WA/50100/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8356/2024
62	D-WA/50114/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8357/2024
63	D-WA/50114/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8358/2024
64	D-WA/50114/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	8359/2024
65	D-WA/50099/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8360/2024
66	D-WA/50099/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8361/2024
67	D-WA/50099/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8362/2024
68	D-WA/50107/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8363/2024
69	D-WA/50107/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8364/2024
70	D-WA/50107/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8365/2024
71	D-WA/50098/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8366/2024
72	D-WA/50098/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8367/2024
73	D-WA/50098/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8368/2024
74	D-WA/50108/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8369/2024
75	D-WA/50108/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8370/2024
76	D-WA/50108/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8371/2024
77	D-WA/50110/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8372/2024
78	D-WA/50110/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8373/2024
79	D-WA/50110/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8374/2024
80	D-WA/50156/2024 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA(C.G.C.)	8375/2024
81	D-WA/50156/2024 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA(C.G.C.)	8376/2024
82	D-WA/50156/2024 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA(C.G.C.)	8377/2024
83	D-WA/50158/2024 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA, (C.G.C.)	8378/2024
84	D-WA/50158/2024 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA, (C.G.C.)	8379/2024
85	D-WA/50158/2024 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA, (C.G.C.)	8380/2024
86	D-WA/50144/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8381/2024
87	D-WA/50144/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8382/2024
88	D-WA/50144/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8383/2024
89	D-WA/50145/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		8384/2024
90	D-WA/50145/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8385/2024
91	D-WA/50145/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8386/2024
92	D-WA/50146/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8387/2024
93	D-WA/50146/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8388/2024
94	D-WA/50146/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8389/2024
95	D-WA/50159/2024	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		8390/2024
96	D-WA/50159/2024	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		8391/2024
97	D-WA/50159/2024	STATE OF ODISHA	JATESWAR NAYAK,A.G.A	
	WA/ /	MP		8392/2024
98	D-WA/50179/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/ /	MP		8393/2024
99	D-WA/50179/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/ /	MP		8394/2024
100	D-WA/50180/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8395/2024
101	D-WA/50180/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8396/2024
102	D-WA/50180/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8397/2024
103	D-WA/50184/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/ /	MP		8398/2024
104	D-WA/50184/2024	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/ /	MP		8399/2024
105	D-WP(C)/47970/2024	BRAJA KISHORE SWAIN	RAMAKANTA SARANGI	
	WP(C)/28460/2024	MP		16178/2024
106	D-WP(C)/18044/2024	KAMALAKANTA MALLICK	SANGRAM JENA	
	WP(C)/10115/2024	MP		16180/2024
107	D-WP(C)/50091/2024	SANATANA PATTNAIK	NIRANJAN SINGH (1)	
	WP(C)/ /	MP		16181/2024
108	D-WP(C)/50090/2024	RITIK PATRA	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		16182/2024
109	D-WP(C)/50105/2024	SUBASH CHANDRA SAHOO @ SAHU	DAYANANDA MOHAPATRA	
	WP(C)/ /	MP		16183/2024
110	D-WP(C)/50106/2024	PADMAN SARAF	RAMAKANTA DAS	
	WP(C)/ /	MP		16184/2024
111	D-WP(C)/50113/2024	SUNANDA DAS	SATYAJIT MOHAPATRA (2)	
	WP(C)/ /	MP		16185/2024
112	D-WP(C)/50115/2024	MANOJ KUMAR SAHOO	SUSANTA KUMAR LENKA	
	WP(C)/ /	MP		16186/2024
113	D-WP(C)/39275/2023	MANJU PRAVA MISHRA	SOUMYA DEV RAY	
	WP(C)/39275/2023	MP		16187/2024
114	D-WP(C)/50124/2024	BALARAM NAIK	PRASANNA KUMAR SAHOO	
	WP(C)/ /	MP		16188/2024
115	D-WP(C)/49058/2024	ANJANA DAS	SANJIB RAY	
	WP(C)/29564/2024	MP		16189/2024
116	D-WP(C)/50128/2024	GENERAL MANAGER, IB VALLEY AREA, BICKER, BISHARMINAGAR, JHARSHUGUDA		
	WP(C)/ /	MP		16190/2024
117	D-WP(C)/47265/2024	DR.SUPREET SAURAV		
	WP(C)/27875/2024	MP		16191/2024
118	D-WP(C)/17882/2024	NIGAMANANDA LITTLE STAR SCHOOL, ANGUL		
	WP(C)/9912/2024	MP		16192/2024
119	D-WP(C)/50142/2024	SRIKANTA CHOUDHURY	CHITTA RANJAN SWAIN	
	WP(C)/ /	MP		16193/2024
120	D-WP(C)/17882/2024	NIGAMANANDA LITTLE STAR SCHOOL, ANGUL		
	WP(C)/9912/2024	MP		16194/2024

121	D-WP(C)/50160/2024 WP(C)/ /	ROOTS CORPORATION LIMITED, MUMBAI MP	UDUMYA MISHRA	16195/2024
122	D-WP(C)/25150/2024 WP(C)/15759/2024	DR.SUDIPTA MUKHERJI MP	RAMDAS ACHARY	16196/2024
123	D-WP(C)/22126/2024 WP(C)/12717/2024	RAPS INFRA TECH PVT. LTD. MP	KIRTITA BANERJEE	16197/2024
124	D-WP(C)/22126/2024 WP(C)/12717/2024	RAPS INFRA TECH PVT. LTD. MP	KIRTITA BANERJEE	16198/2024
125	D-WP(C)/50168/2024 WP(C)/ /	GHANSHYAM MALLIK MP	PRAVASH CHANDRA JENA	16199/2024
126	D-WP(C)/50181/2024 WP(C)/ /	M/S JSW STEEL LIMITED MP	SARADA PRASANNA SARANGI	16200/2024
127	D-WP(C)/50182/2024 WP(C)/ /	SABITRI MOHAPATRA MP	SAROJANANDA MISHRA	16201/2024
128	D-WP(C)/47104/2024 WP(C)/27703/2024	BRAJA KISHORE SWAIN MP	RAMAKANTA SARANGI	16202/2024